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Title : Introduction of Rainwater (Compulsory Harvesting) Bill, 2006.

SHRIMATI KRISHNA TIRATH (KAROL BAGH): I beg to move for leave to introduce a Bill to provide for compulsory harvesting of rainwater by every household, business establishment and Government building in order to ensure availability of water and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory harvesting of rainwater by every household, business establishment and Government building in order to ensure availability of water and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI KRISHNA TIRATH : I introduce the Bill.

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